

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 168 of 2012

Dated : 10th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indraprastha Power Generation Co. Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s): Ms. Swapna Seshadri

**Counsel for the Respondent(s): Mr. R.K. Mehta for R.1
Ms. Tarunima Vijra for R.3**

ORDER

It is submitted that the true up proceedings are going on. Let us await the result of the true up proceedings.

As requested by the learned counsel for the parties, post the matter on **14.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt